

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2171/2020

This the 24th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Jaswant S/o Sh. Shri Bhagwan
R/o Village & Post Office Rohat,
District Sonipat, Haryana
Pay Token No. 67507, Badge No. 25505
Mobile No: 8168579552

...Applicant

(By Advocate: Shri Chiranjeev Chauhan)

VERSUS

Delhi Transport Corporation
(Govt. of NCT of Delhi)
Through its Chairman-cum-Managing Director
D.T.C. Headquarters,
I.P. Estate, New Delhi-110002

...Respondent

(By Advocate: Ms. Arati Mahajan Shedha)



ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

In the present OA, the applicant has challenged the order dated 28.02.2020 (Annexure A-1) vide which his services have been terminated by the respondents.

2. Learned counsel for the applicant, at the outset, seeks permission to withdraw the OA with liberty to approach the Appellate Authority under the respondents for redressal of his grievances. Permission is granted.

3. OA stands dismissed as withdrawn with liberty as aforesaid.

No order as to costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/cc/akshaya/